

C O N T E N T S

**Sixteenth Series, Vol. XXXI, Fourteenth Session, 2018/1940 (Saka)
No. 25, Monday, April 02, 2018/Chaitra 12, 1940 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Monday, April 02, 2018/Chaitra 12, 1940 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

... (*Interruptions*)

11 01 hrs

(At this stage, Shrimati V. Sathyabama, Shri P.R. Sundaram and some other hon. Members came and stood on the floor near the Table.)

... (*Interruptions*)

11 02 hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER: Q. No. 481 - Dr. K. Gopal.

... (*Interruptions*)

HON. SPEAKER: Dr. C. Gopalakrishnan.

... (*Interruptions*)

HON. SPEAKER: The hon. Minister.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Madam, a Statement is laid on the Table of the House ...
(Interruptions)

HON. SPEAKER: Hon. Members, please go back to your seats. Let the Question Hour run.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 12 o'clock.

11 03 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

... (Interruptions)

(At this stage, Shrimati V. Sathyabama, Shri P.R. Sundaram and some other hon. Members came and stood on the floor near the Table.)

माननीय अध्यक्ष: माननीय सदस्यगण, विभिन्न विषयों पर कुछ सदस्यों से स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। यद्यपि मामले महत्वपूर्ण हैं, लेकिन इसके लिए आज की कार्यवाही में व्यवधान डालना अनिवार्य नहीं है। इसलिए मैंने किसी भी स्थगन प्रस्ताव की सूचना को अनुमति प्रदान नहीं की है।

...(व्यवधान)

12 02 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9035/16/18]

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND
MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND
CLIMATE CHANGE (DR. MAHESH SHARMA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 9036/16/18]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum, Allahabad, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum, Allahabad, for the year 2016-2017.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 9037/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:

A copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the third Quarter of Financial year 2017-2018, under sub-section (1) of Section 7 of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 9038/16/18]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) सर्व शिक्षा अभियान पंजाब, एसएसनगर के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो)) सर्व शिक्षा अभियान पंजाब, एसएसनगर के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा की समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9039/16/18)

(3) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान, चंडीगढ़, के वर्ष 2014-2015 से 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो)) राष्ट्रीय माध्यमिक शिक्षा अभियान, चंडीगढ़, के वर्ष 2014-2015 से 2016-2017 के कार्यक्रम की सरकार द्वारा की समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9040/16/18)

(5) (एक) महिला सामाख्या कर्नाटक, बंगलौर के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो)) महिला सामाख्या कर्नाटक, बंगलौर के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा की समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9041/16/18)

(7) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान, अण्डमान और निकोबार द्वीप समूह संघ राज्य क्षेत्र, पोर्ट ब्लेयर के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो)) राष्ट्रीय माध्यमिक शिक्षा अभियान, गोवा, एल्टो पोर्वोरिम के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा की समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in library. See No. LT 9042/16/18)

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9043/16/18]

(3) A copy of the Cardamom (Licensing and Marketing) Amendment Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.215(E) in Gazette of India dated 9th March, 2018 under Section 5 of the Spices Board Act, 1986.

[Placed in Library, See No. LT 9044/16/18]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the M/s Adityapur Auto Cluster, Jamshedpur, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the M/s Adityapur Auto Cluster, Jamshedpur, for the year 2016-2017.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 9045/16/18]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the M/s Chanderi Development Society for Handloom Weavers amiti, Chanderi, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the M/s Chanderi Development Society for Handloom Weavers Samiti, Chanderi, for the year 2016-2017.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 9046/16/18]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Noida Special Economic Zone Authority, G. B. Nagar, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Noida Special Economic Zone Authority, G. B. Nagar, for the year 2016-2017.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 9047/16/18]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Falta Special Economic Zone Authority, Kolkata, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Falta Special Economic Zone Authority, Kolkata, for the year 2016-2017.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 9048/16/18]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the SEEPZ SEZ Authority, Mumbai, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the SEEPZ SEZ Authority, Mumbai, for the year 2016-2017.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in Library, See No. LT 9049/16/18]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Visakhapatnam Special Economic Zone Authority, Visakhapatnam, for the year 2016-2017.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the Visakhapatnam Special Economic Zone Authority, Visakhapatnam, for the year 2016-2017.

[Placed in Library, See No. LT 9050/16/18]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Mumbai, for the year 2016-2017.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Office of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Mumbai, for the year 2016-2017.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 9051/16/18]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2015-2016.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2015-2016, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2015-2016.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 9052/16/18]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National 6 Industrial Corridor Development and Implementation Trust (earlier Delhi Mumbai Industrial Corridor Project Implementation Trust Fund), New Delhi, for the year 2016-2017, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Industrial Corridor Development and Implementation Trust (earlier Delhi Mumbai Industrial Corridor Project Implementation Trust Fund), New Delhi, for the year 2016-2017.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT 9053/16/18]

(21) A copy each of the following Notifications (Hindi and English versions) under sub-section (8) of Section 18 of the Explosives Act, 1884:-

(i) The Gas Cylinders (Second Amendment) Rules, 2018 published in Notification No. G.S.R.231(E) in Gazette of India dated 15th March, 2018.

(ii) The Gas Cylinders (Amendment) Rules, 2018 published in Notification No. G.S.R.189(E) in Gazette of India dated 28th February, 2018.

[Placed in Library, See No. LT 9054/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Meghalaya, Shillong, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Meghalaya, Shillong, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9055/16/18]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Visakhapatnam, Visakhapatnam, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Visakhapatnam, Visakhapatnam, for the year 2015-2016.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9056/16/18]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Rohtak, Rohtak, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Rohtak, Rohtak, for the year 2016-2017.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 9057/16/18]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Bangalore, Bengaluru, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Bangalore, Bengaluru, for the year 2016-2017.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 9058/16/18]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Tiruchirappalli, Tiruchirappalli, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Tiruchirappalli, Tiruchirappalli, for the year 2016-2017.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 9059/16/18]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2016-2017, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 2016-2017.

[Placed in Library, See No. LT 9060/16/18]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Delhi, New Delhi, for the year 2016-2017.

(13) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in Library, See No. LT 9061/16/18]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kanpur, Kanpur, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kanpur, Kanpur, for the year 2016-2017.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT 9062/16/18]

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2016-2017.

(17) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

[Placed in Library, See No. LT 9063/16/18]

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Madras, Chennai, for the year 2016-2017.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

[Placed in Library, See No. LT 9064/16/18]

(20) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Roorkee, Roorkee, for the year 2016-2017.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

[Placed in Library, See No. LT 9065/16/18]

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology (Indian School of Mines), Dhanbad, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology (Indian School of Mines), Dhanbad, for the year 2016-2017.

(23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

[Placed in Library, See No. LT 9066/16/18]

(24) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Warangal, Warangal, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Warangal, Warangal, for the year 2016-2017.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

[Placed in Library, See No. LT 9067/16/18]

(26) (i) A copy of the Annual Report (Hindi and English versions) of the University of Allahabad, Allahabad, for the year 2016-2017.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Allahabad, Allahabad, for the year 2016-2017.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

[Placed in Library, See No. LT 9068/16/18]

(28) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Karnataka, Surathkal, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Karnataka, Surathkal, for the year 2016-2017.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

[Placed in Library, See No. LT 9069/16/18]

(30) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tamil Nadu, Thiruvarur, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tamil Nadu, Thiruvarur, for the year 2016-2017.

(31) Statement (Hindi and English versions) showing reasons for delay in laying 11 the papers mentioned at (30) above.

[Placed in Library, See No. LT 9070/16/18]

(32) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology Guwahati, Guwahati, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology Guwahati, Guwahati, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology Guwahati, Guwahati, for the year 2016-2017.

(33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

[Placed in Library, See No. LT 9071/16/18]

(34) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Silchar, Cachar, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Silchar, Cachar, for the year 2016-2017.

(35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.

[Placed in Library, See No. LT 9072/16/18]

(36) (i) A copy of the Annual Report (Hindi and English versions) of the VisvaBharati, Santiniketan, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the VisvaBharati, Santiniketan, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visva-Bharati, Santiniketan, for the year 2016-2017.

(37) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (36) above.

[Placed in Library, See No. LT 9073/16/18]

(38) A copy each of the following Notifications (Hindi and English versions) under Section 28 of the University Grants Commission Act, 1956:-

(i) The University Grants Commission (Open and Distance Learning) Regulations, 2017 (First Amendment) published in Notification No. F. No. 2-4/2015(DEB-III) in Gazette of India dated 11th October, 2017.

(ii) The University Grants Commission (Open and Distance Learning) Regulations, 2017 published in Notification No. F. No. 2-4/2015(DEBIII) in Gazette of India dated 23rd June, 2017.

(iii) The University Grants Commission (Open and Distance Learning) Second Amendment Regulations, 2018 published in Notification No. F. No. 2-4/2015(DEB-III) in Gazette of India dated 6th February, 2018.

[Placed in Library, See No. LT 9074/16/18]

(39) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Engineering Science and Technology, Howrah, for the years 2014-2015 and 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Engineering Science and Technology, Howrah, for the years 2014-2015 and 2015-2016.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No. LT 9075/16/18]

(41) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2016-2017.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library, See No. LT 9076/16/18]

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2015-2016.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library, See No. LT 9077/16/18]

(45) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. B. R. Ambedkar National Institute of Technology, Jalandhar, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. B. R. Ambedkar National Institute of Technology, Jalandhar, for the year 2016-2017.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No. LT 9078/16/18]

(47) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2016-2017.

(48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library, See No. LT 9079/16/18]

(49) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2016-2017.

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

[Placed in Library, See No. LT 9080/16/18]

(51) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv 14 Gandhi Indian Institute of Management Shillong, Shillong, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Indian Institute of Management Shillong, Shillong, for the year 2016-2017.

(52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

[Placed in Library, See No. LT 9081/16/18]

(53) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Kolkata, for the year 2016-2017.

(54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.

[Placed in Library, See No. LT 9082/16/18]

(55) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Calcutta, Kolkata, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Calcutta, Kolkata, for the year 2016-2017.

(56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

[Placed in Library, See No. LT 9083/16/18]

(57) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Bombay, Mumbai, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Bombay, Mumbai, for the year 2016-2017, 15 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Bombay, Mumbai, for the year 2016-2017.

(58) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

[Placed in Library, See No. LT 9084/16/18]

(59) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology (Banaras Hindu University), Varanasi, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology (Banaras Hindu University), Varanasi, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology (Banaras Hindu University), Varanasi, for the year 2016-2017.

(60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

[Placed in Library, See No. LT 9085/16/18]

(61) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Jodhpur, Jodhpur, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Jodhpur, Jodhpur, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Jodhpur, Jodhpur, for the year 2016-2017.

(62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

[Placed in Library, See No. LT 9086/16/18]

(63) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2016-2017.

(64) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (63) above.

[Placed in Library, See No. LT 9087/16/18]

(65) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Ropar, Ropar, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Ropar, Ropar, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Ropar, Ropar, for the year 2016-2017.

(66) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.

[Placed in Library, See No. LT 9088/16/18]

(67) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Indore, Indore, for the year 2016-2017.

(ii) A copy of the Annual Accounts of the Indian Institute of Technology Indore, Indore, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Indore, Indore, for the year 2016-2017.

(68) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (67) above.

[Placed in Library, See No. LT 9089/16/18]

(69) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Jammu, Jammu, for the year 2016-2017.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Jammu, Jammu, for the year 2016-2017.

(70) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (69) above.

[Placed in Library, See No. LT 9090/16/18]

(71) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chandigarh.

(72) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (71) above.

[Placed in Library, See No. LT 9091/16/18]

(73) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Puducherry, for the year 2016-2017.

(74) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (73) above.

[Placed in Library, See No. LT 9092/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): On behalf of Shri Arun Jaitley, I beg to lay on the Table:-

(1) A copy of Notification Nos. 37/2018-Customs to 40/2018-Customs (Hindi and English versions) published in Gazette of India dated 2nd April, 2018, together with an explanatory memorandum seeking to withdraw exemption from Basic Customs Duty (BCD) on Printed Circuit Board Assembly, Camera Module and Connectors, of cellular mobile phones and impose 10% BCD on them under Section 159 of the Customs Act, 1962.

[Placed in Library, See No. LT 9093/16/18]

(2) A copy of Notification No. 36/2018-Customs (Hindi and English versions) published in Gazette of India dated 2nd April, 2018, together with an explanatory memorandum seeking to increase BCD tariff rate on populated, loaded or stuffed printed circuit boards, falling under tariff item 8517 70 10 of the First Schedule to the Customs Tariff Act, 1975 from NIL to 10% under Section 8A(1) of the said Act.

[Placed in Library, See No. LT 9094/16/18]

... (*Interruptions*)

HON. SPEAKER: Item no. 8 – Shri Vinod Kumar Sonkar – not present.

Shri Dushyant Chautala – not present.

... (*Interruptions*)

12 06 hrs

STATEMENTS BY MINISTERS

(i) Status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2017-18), pertaining to the Ministry of Tribal Affairs*

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2017-18), pertaining to the Ministry of Tribal Affairs.

... (*Interruptions*)

* Laid on the Table and also placed in Library, See No. LT 9095/16/18,

12 07 hrs

(ii) (a) Status of implementation of the recommendations contained in the 229th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 222nd Report of the Committee on Demands for Grants (2013-14), pertaining to the Ministry of Tourism *

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ALPHONS KANNANTHANAM): I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 229th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 222nd Report of the Committee on Demands for Grants (2013-14), pertaining to the Ministry of Tourism.

* Laid on the Table and also placed in Library, See No. LT 9096/16/18,

(b) Status of implementation of the recommendations contained in the 239th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 232nd Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Tourism*

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ALPHONS KANNANTHANAM): I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 239th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 232nd Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Tourism.

* Laid on the Table and also placed in Library, See No. LT 9097/16/18,

... (Interruptions)

HON. SPEAKER: Hon. Members, please go back to your seats.

... (Interruptions)

12 08 hrs

OBSERVATION BY THE SPEAKER
Notices of Motion of No Confidence

HON. SPEAKER: Hon. Members, I have received notices of Motion of No Confidence in the Council of Ministers from Sarvashri Y.V. Subba Reddy, Thota Narasimhan, N.K. Premachandran, Mekapati Rajamohan Reddy, P.V. Midhun Reddy, Mallikarjun Kharge, P.K. Kunhalikutty, Srinivas Kesineni, Kinjarapu Ram Mohan Naidu, Shrimati Renuka Butta, Sarvashri Asaduddin Owaisi and C.N. Jayadevan.

... (Interruptions)

HON. SPEAKER: I have to bring the notices before the House.

... (Interruptions)

माननीय अध्यक्ष : मुझे यह रखना पड़ेगा ।

...(व्यवधान)

माननीय अध्यक्ष : मुझे नो कान्फिडेंस मोशन रखना है। Please allow me.

...(व्यवधान)

माननीय अध्यक्ष : ऐसे माहौल में मैं कुछ भी नहीं कर सकती हूँ। आप हाउस को थोड़ा ऑर्डर में लाओ ।

...(व्यवधान)

HON. SPEAKER: Hon. Members, please listen to me and go back to your seats.

... (*Interruptions*)

माननीय अध्यक्ष : आप ऐसा नहीं कर सकते हो। हर प्रदेश अपनी समस्या लेकर ऐसा करना शुरू करे तो यह अच्छा नहीं है।

Hon. Members, please go back to your seats.

... (*Interruptions*)

HON. SPEAKER: I will not be in a position to count the heads. I want to do it. The Government is also ready. Then, why are you not going to your seats?

... (*Interruptions*)

HON. SPEAKER: Please do not do that.

... (*Interruptions*)

माननीय अध्यक्ष : ऐसे मुझे दिखाने से कुछ नहीं होगा।

...(व्यवधान)

HON. SPEAKER: Hon. Members, please go back to your seats so that I can ascertain how many members are standing and whether they are standing in their assigned places or on their numbers. I will have to count them.

... (*Interruptions*)

HON. SPEAKER: Other Members are sitting on their seats. You should sit with them.

... (*Interruptions*)

HON. SPEAKER: Please go back to your seats. Why are you standing here?

... (*Interruptions*)

HON. SPEAKER: This is not the way. I am sorry.

... (*Interruptions*)

माननीय अध्यक्ष : मंत्री जी, आप बोलेंगे तो इनको भी बोलने देना पड़ेगा।

...(व्यवधान)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam Speaker, if somebody is obstructing this No Confidence Motion, it is the main Opposition Party, the Congress Party. ... (*Interruptions*) They are creating ruckus. They could have sat silently and when you move the No Confidence Motion, at your behest, they can get up and show their hands. ... (*Interruptions*) This is not the way, Madam. ... (*Interruptions*) They are here in this House for the last 70 years but from day one they are stalling the entire proceedings of the House. ... (*Interruptions*)

I request all the AIADMK friends also that we want total order in the House so that we are ready to have the discussion on 'No-confidence Motion'. ... (*Interruptions*) We have the confidence both inside the House and outside the House. ... (*Interruptions*) Modi Government has the fullest confidence of the people of India. There is no problem. ... (*Interruptions*) We are ready to face it. But, they are not allowing. ... (*Interruptions*) We are ready to wait. ... (*Interruptions*) हम इंतजार में हैं।...(व्यवधान) अविश्वास प्रस्ताव के बारे में चर्चा करने के लिए, बहस करने के लिए, जवाब देने के लिए हम तैयार हैं।...(व्यवधान) मैं एक बार और सबसे गुज़ारिश करूंगा कि वे अपने-अपने स्थानों पर जाएं और हाउस को ऑर्डर में लेकर आएँ।...(व्यवधान)

HON. SPEAKER: Please go to your seats.

... (*Interruptions*)

माननीय अध्यक्ष : आप भी ला सकते हैं 'नो कॉन्फीडेंस मोशन'। What is this?

...(व्यवधान)

माननीय अध्यक्ष : यह नई पद्धति है। मैं कुछ नहीं देख पा रही हूँ।

...(व्यवधान)

माननीय अध्यक्ष : खड़गे जी, आप क्या कह रहे हैं?

...(व्यवधान)

12 11 hrs

SUBMISSION BY MEMBER

Re: Supreme Court Judgement on Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): मैडम स्पीकर, मैं कृपा करके आपसे कहता हूँ कि हम डिस्कशन के लिए तैयार हैं। आप 'नो कॉन्फीडेंस मोशन' के लिए कुछ कीजिए।...(व्यवधान)
एस.सी./एस.टी. एक्ट की एक प्रॉब्लम है। उसी के साथ पेपर लीक का मामला है।...(व्यवधान)

माननीय अध्यक्ष : हमें सब मालूम है।

...(व्यवधान)

श्री मल्लिकार्जुन खड़गे: मैडम, इतनी समस्याएं हमारे सामने हैं।...(व्यवधान) अगर हमें उन समस्याओं को हल करना है तो आप 'नो कॉन्फीडेंस मोशन' को डिस्कशन के लिए लीजिए।...(व्यवधान)

माननीय अध्यक्ष : मैं इसे लेने को तैयार हूँ, पर आप सभी लोग अपनी सीटों पर जाएं। यहां सब लोग खड़े हैं। ऐसे तो नहीं हो सकता है, ऐसे तो मैं काउंट नहीं कर सकती। You will have to go to your seats. Please cooperate.

... (Interruptions)

माननीय अध्यक्ष : देखिए, ज्यादातर लोग बैठे हुए हैं। मेरी राइट साइड में लोग शांति से बैठे हुए हैं। They are ready. आप भी बैठ जाइए न!

...(व्यवधान)

माननीय अध्यक्ष : आप ऐसा क्यों करते हैं? आप भी हल्ला कर रहे हैं।

...(व्यवधान)

HON. SPEAKER: I am sorry. What is it?

... (Interruptions)

रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार) : मैडम स्पीकर, खड़गे जी ने एस.सी./एस.टी. एट्रॉसिटीज एक्ट के बारे में ऑनरेबल सुप्रीम कोर्ट की जजमेंट के बारे में बताया, मैं इस सदन को आश्चस्त करना चाहता हूं कि मोदी सरकार शिड्यूल्ड कास्ट्स, शिड्यूल्ड ट्राइब्स के हकों की सुरक्षा के समर्थन में सौ फीसदी है...(व्यवधान) उन पर कोई एट्रॉसिटीज नहीं होनी चाहिए...(व्यवधान) यदि एट्रॉसिटीज होगी तो अभी जैसे उनके लिए प्रोटेक्शन है, वह प्रोटेक्शन कंटीन्यू होना चाहिए...(व्यवधान) इसलिए, हम उच्चतम न्यायालय में रिवीजन पेटिशन भी दाखिल कर चुके हैं...(व्यवधान) We have already filed the review petition....

(Interruptions)

माननीय अध्यक्ष : इस तरीके से तो नहीं हो सकता ।

...(व्यवधान)

HON. SPEAKER: I am sorry. The House is not in order. लोगों को ये सब दिखाइए। इस तरीके से चर्चा नहीं होती है। Since the House is not in order, I will not be able to bring the notice before the House.

... (Interruptions)

HON. SPEAKER: The House stands adjourned to meet again on Tuesday, the 3rd April, 2018.

12 13 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, April 3, 2018 / Chaitra 13, 1940 (Saka).
